

[Print](#)**Defective Case Register from 2026-08-28 to 2026-08-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/26140/2026	SIDHARTH PARIDA	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED.
2	D-ABLAPL/26009/2026	BYOMAKESH TRIPATHY	2026-08-28	1-COURT FEE IS DEFICIENT. Rs.2/- deficit court fee in Vakaltnama
3	D-ABLAPL/25824/2026	BIJAY KUMAR BEHERA	2026-08-28	1. Annexure-1 not properly numbered.(page-11 missing).
4	D-BLAPL/25799/2026	T.DHIREN KUMAR DORA	2026-08-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Provision of Law in the Cause Title is wrong
5	D-WP(C)/39330/2026	SUBHADUTTA ROUTRAY	2026-08-28	.Subject Code Not Furnished .
6	D-CRLMC/14119/2026	SASHIBHUSAN DAS	2026-08-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Defect Regarding Nomenclature.
7	D-WP(C)/40175/2026	JAMINI KANTA BHUYAN	2026-08-28	1. Date of order under Annexure-3 does not tally with Index.
8	D-ABLAPL/26127/2026	SANJAY KUMAR PATTANAIK	2026-08-28	i)Reference Certificate not properly furnished.
9	D-WP(C)/39526/2026	JAJATI KESHARI KHUNTIA	2026-08-28	.Receipt Showing Serv.copy To Vigilance not Filed.
10	D-WA/37955/2026	SASWAT DAS, AGA	2026-08-28	wp (c) no not visible in being aggrieved para.
11	D-WP(C)/40588/2026	SANGRAM JENA	2026-08-28	HBMWF of Rs.50 not paid
12	D-WP(C)/38999/2026	PRAFULLA CHANDRA DAS	2026-08-28	1.Synopsis and date chart not alphabetically paginated.2.Description of father,s name of opp.4 to 8 not correctly mentioned and their address.3.age of opp.13 and 15 not mentioned.4.Address of opp.14to15 not mentioned.5.page no.40 to 42 and 51 to 61not legible.
13	D-CONTC/37652/2026	ABHILASH MISHRA	2026-08-28	Paragraphs Nos mention in petition not in order be corrected also and in declaration
14	D-BLAPL/25638/2026	MAHES DAS	2026-08-28	1. Paragraphs in the petition is not properly serial numbered. 2. The name of the petitioner No. 2 mentioned in Cause Title does not tally with that of his signature in V.Nama
15	D-MATA/39648/2026	RABINDRA NATH PRUSTY	2026-08-28	1. Period of Delay 113 days 2.Authentication fee due on the Copy of Trial Court Judgement Rs 5/ not paid 3.page not properly arrange at annex-2

16	D-LAA/37293/2026	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL)	2026-08-28	C.Fee Payable be corrected in the Memo. of Appeal.
17	D-ABLAPL/26003/2026	UMA SHANKAR PATEL	2026-08-28	Receipt Showing Serv.copy To Vigilance not Filed.
18	D-CRLMC/25960/2026	SAILAZA NANDAN DAS	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy of F.I.R. to be filed.2.Paragraph no. not correctly furnished in declaration.
19	D-CMP/38848/2026	RABINDRA KUMAR SAHOO	2026-08-28	Status of parties not mentioned.Name of parties not correct in IA affidavit.
20	D-ABLAPL/26135/2026	SANGRAM DALUA	2026-08-28	i)Reference Certificate not properly furnished ii) Occupation not mentioned in Affidavit.iii) Bar association member welfare fee Rs.50/-not paid on V.nama. iv) Full name of the advocate in capital letter along with enrollment No and Mobile No not mentioned in index, coding sheet,synopsis ,Date chart ,prayer portion etc
21	D-ABLAPL/25832/2026	ABHAS MOHANTY	2026-08-28	1. Reference certificate not properly furnished. 2. Page no.-11 not marked.
22	D-WP(C)/37087/2026	DHANANJAYA MUND	2026-08-28	date chart not alphabetically paginated.2.Page no.13 not legible
23	D-WP(C)/36812/2026		2026-08-28	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.petitioner no.2 should not be intervenor.For intervention separate I.A.should be filed.2.Annx.7 not described in the averment.
24	D-ABLAPL/25901/2026	PRASANTA KUMAR NANDA	2026-08-28	1. Reference certificate not in proper format 2..Subject Code incorrectly Mentioned
25	D-WP(C)/40206/2026	RAMA CHANDRA JENA	2026-08-28	i) Page no. 46 not properly scanning.ii) Page no. 124 not legible.
26	D-ABLAPL/25881/2026	AMLAN SHAKTI PAUL	2026-08-28	Name of the lower Court not correctly furnished in the petition
27	D-BLAPL/25813/2026	RAJENDRA NARAYAN ROUT	2026-08-28	Nomenclature of the case in the Index be corrected
28	D-WP(C)/39133/2026	AMIT PRASAD BOSE	2026-08-28	1.age of petitioner not mentioned.2.
29	D-ABLAPL/25810/2026	SAMBEET PATTANAYAK	2026-08-28	1. Reference certificate not properly furnished.
30	D-BLAPL/25437/2026	UMA SHANKAR PATEL	2026-08-28	Details of victim be redacted from Annexure - 2.
31	D-WP(C)/37253/2026	SMARAJIT PRADHAN	2026-08-28	Two names of Advocates mentioned in V.nama.But only one signature put there.
32	D-BLAPL/25433/2026	DEBASNAN DAS	2026-08-28	1. In Synopsis, the name of the Petitioner is wrongly mentioned as Sukanta Behera instead of Sukanta Parida 2.BLAPL No. 2271/25 disposed of on 12.12.2025 is not matching with the FIR details of the Court 3.Declaration part of the Affidavit missed the Sl.No. 16

33	D-WP(C)/40733/2026	SUMAN MODI	2026-08-28	1. Date of Letter under Annexure-6 does not tally with Index and para-14 of the petition.2. Date of order under Annexure-1 and 6 does not tally with index.
34	D-ABLAPL/26037/2026	ASHUTOSH MISHRA	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Reference certificate not properly furnished
35	D-WP(C)/37872/2026	ACHYUTANANDA PATTANAIK	2026-08-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.27 not legible
36	D-CRLMP/24818/2026	GAJENDRANATH ROUT	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/39002/2026	KRISHNA CHANDRA SAHU	2026-08-28	1.page 24 and 25 not legible
38	D-BLAPL/25719/2026	ASHOK KUMAR SARANGI	2026-08-28	Reference certificate not correctly furnished.
39	D-MATA/40114/2026	MANMAYA KUMAR DASH	2026-08-28	under taking for oriya annexure not furnished
40	D-MATA/40349/2026	DIPTI RANJAN BHOKTA	2026-08-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
41	D-ABLAPL/25821/2026	SURESH KUMAR JENA	2026-08-28	1. Reference certificate not properly furnished. 2. Name of the victim/informant be redacted in Annexure-1 (Unredacted version be kept in closed envelop)
42	D-CRLA/24163/2026	BIJAYA KUMAR RAGADA	2026-08-28	Put up SR after redacting the name of Victim /informant/ relatives from Annex-1 and be kept sealed cover the same
43	D-CMP/38805/2026	BAMADEV BARAL	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-EXP/30101/2026	ADV	2026-08-28	Code Indicated but Incorrect.
45	D-CONTC/39590/2026	SOUMYA JYOTI BISWAL	2026-08-28	i) Wp(c) no. not mentioned in reference certificate.ii) Address of the deponent not properly furnished in affidavit.
46	D-WPCRL/25965/2026	ASUTOSH ROUT	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/39494/2026	NARAYAN PRASAD PARIJA	2026-08-28	i) Page nos. 13(a), 14 and 15 not legible.
48	D-WP(C)/39824/2026	SUDHIR KUMAR MALLICK	2026-08-28	1.vernacular certificate incorrectly furnished
49	D-BLAPL/25655/2026	ARIJEET MISHRA	2026-08-28	1. The name and address of the Victim and her husband may be redacted from the F.I.R.Copy. 2. The un-redacted F.I.R. copy and Rejection order may kept in sealed cover. 3.The name of the place of occurance may redacted from the petition.

50	D-GUAP/40302/2026	SOUMI DAS	2026-08-28	good ground not furnished, vernacular certificate not furnished
51	D-BLAPL/25707/2026	SHIBANI SHANKAR PRADHAN	2026-08-28	Spelling of Synopsis be corrected
52	D-CONTC/39939/2026	ADV.	2026-08-28	i) Signature of the deponent in affidavit not tally with his name mentioned in cause title.
53	D-RPFAM/40338/2026	PRAVAT KUMAR MOHANTY	2026-08-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
54	D-WA/38003/2026	SANJIB MOHANTY	2026-08-28	i)Page no. 18 19 22-25 30 31 are not available. ii) V. nama not properly scan.
55	D-WP(C)/37179/2026	DILLIP KUMAR MOHANTY	2026-08-28	1.synopsis and date chart not alphabetically paginated.2.paragraph in declaration left blank.
56	D-ABLAPL/26029/2026	AJIT KUMAR MOHANTY	2026-08-28	Petitioner no.1 mentioned wife of Mr.Subas Ch.Das in cause title, in affidavit and Vakalatnama mentioned as wife of Mr.Keshab Ch.Das
57	D-WP(C)/40596/2026	LUCKY MOHANTY	2026-08-28	1.Receipt Showing Serv.copy To SC to Transport not Filed. 2.Annexure-2 not properly described in averment
58	D-CRLA/25472/2026	DHIRENDRA KUMAR MOHAPATRA	2026-08-28	Name of victim/relatives/ School name to be redacted from petition there after put up SR.
59	D-WP(C)/39769/2026	UMAKANT SAHOO	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent in affidavit not furnished
60	D-ABLAPL/25875/2026	NITYANANDA MOHAPATRA	2026-08-28	i) Synopsis and Date Chart not in order in index ii)Name of victim ,her relatives and address not properly redacted from anx-1)
61	D-CONTC/37658/2026	ABHILASH MISHRA	2026-08-28	Paragraphs Nos Mention in petition not in order be corrected also and in declaration
62	D-BLAPL/25435/2026	BIJAY KUMAR BEHERA	2026-08-28	1. In Reference Certificate, BLAPL No. 5280/26 disposed of on 22.07.2026 has not been mentioned. 2. The fact of pendency of BLAPL No. 11971/26 before the Court of the Deputy Registrar (Judl.) besides the present Bail Application, has not been mentioned in the Reference Certificate
63	D-WP(C)/40042/2026	AJAYA KUMAR TRIPATHY	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.23 not neat and legible.2.Paragraph no. not correctly furnished in declaration.
64	D-BLAPL/25416/2026	AMLAN SHAKTI PAUL	2026-08-28	Last Page of Annexure - 3 is not paginated

65	D-CONTC/39951/2026	NIRANJAN LENKA	2026-08-28	i) wp(c) no. not correctly mentioned in synopsis.ii) Date of order mentioned in sl. no. 4 of the index and Book mark not tally with annexure-1.iii) WP(c) no. not correctly mentioned in prayer of the petition.
66	D-WP(C)/39837/2026	GYANA RANJAN MAHAPATRA	2026-08-28	Page 17 and 18 not marked.
67	D-WP(C)/40606/2026	NETRANANDA BISWAL	2026-08-28	Petition 5 not signed in V.Nama
68	D-ABLAPL/25817/2026	DEBENDRA NARAYAN PATTANAIK	2026-08-28	1. Reference certificate not properly furnished.
69	D-WP(C)/40080/2026	KAMALAKANTA NAYAK	2026-08-28	1. Receipt showing service copy of petition on S.C.(T) not filed. 2. Annexures number not correctly furnished in Prayer of the petition.
70	D-WP(C)/37421/2026	DURGESH NARAYAN RATH	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.20 and 21 not neat and legible
71	D-MATA/39241/2026	BIDYADHAR MANSING	2026-08-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-ABLAPL/26012/2026	NILAM SWAIN	2026-08-28	Reference certificate not properly furnished
73	D-BLAPL/25775/2026	T.NARAYANA MURTY	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis vide A is missing 2. Page 54 vide Annexure - 3 is not legible.
74	D-WP(C)/39326/2026	SUBHADUTTA ROURAY	2026-08-28	.Subject Code Not Furnished .
75	D-WA/38001/2026	SANJIB MOHANTY	2026-08-28	1. Court Fee Rs-12/- to be paid. i) Respondent no. 5 in appeal memo not a party in wp (c). ii) Status of respondent wrongly furnished. iii) Page no. 20 21 26 27 are not available. iv) After page no. 31 be deleted. v) Anx- 3 not page marked.
76	D-GUAP/40121/2026	SWAGAT KUMAR SAHU	2026-08-28	1. Court Fee Rs. 12/ payable not paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid
77	D-CRLA/23871/2026	BISWARANJAN DALAI	2026-08-28	The name of Victim / relatives/Informant / address/ school address to be redacted from Annex-1 and kept sealed cover there after put up SR.
78	D-ABLAPL/24155/2026	SEJAL NAYAK	2026-08-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i)Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of annexure-1 be filed. for further S.R.
79	D-WA/38000/2026	SANJIB MOHANTY	2026-08-28	Respondent no. 5 in appeal memo not party in wp (c).
80	D-BLAPL/25962/2026	ITISHREE TRIPATHY	2026-08-28	i)Reference Certificate not properly furnished.
81	D-WP(C)/40568/2026	SANGRAM JENA	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-CONTC/37288/2026	SHASHIBHUSAN BISWAL	2026-08-28	Sl.4 in affidavit not correctly furnished
83	D-CONTC/39583/2026	SOUMYA JYOTI BISWAL	2026-08-28	i) Wp(c) no. not furnished in reference certificate.ii) Address of the petitioner not tally with annexure-1.iii) Address of the deponent in affidavit is incomplete.
84	D-WP(C)/39328/2026	SUBHADUTTA ROUTRAY	2026-08-28	1. After page no.15, 2 pages not paginated. 2..Subject Code Not Furnished .
85	D-WP(C)/39629/2026	MAHENDRA KUMAR SAHOO	2026-08-28	Page no.40 and 137 not neat.
86	D-CONTC/39567/2026	SOUMYA JYOTI BISWAL	2026-08-28	i) Address of the deponent not properly furnished in affidavit.ii) Copy of order dtd 19-05-2026 not filed.iii) Wp(c) no. not furnished in reference certificate.
87	D-ABLAPL/25895/2026	PANCHANAN PANIGRAHI	2026-08-28	1.Synopsis and Date chart are not alphabetically page marked. 2.In declaration paragraphs from 1 to 9 are reflected instead of 1 to 10. 3.In affidavit, occupation of deponent not mentioned. 4.Certificate regarding non-availability of catridge paper not furnished.
88	D-BLAPL/25923/2026	DIBYA PRAKASH MISHRA	2026-08-28	1. LAA Fee of Rs. 10/- has not been paid in shape of Stamp
89	D-BLAPL/26008/2026	UMAKANTA BARIK	2026-08-28	1. Annexure 1 is not properly paginated.
90	D-WP(C)/40649/2026	SASWAT KUMAR ACHARYA	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 162 not in order
91	D-WP(C)/39419/2026	SWAPNIL ROY	2026-08-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
92	D-WP(C)/40230/2026	PRASANTA KUMAR JOSHI	2026-08-28	Rs.50.00 not paid in V.Nama.
93	D-CRLMP/25768/2026	RAKESH BEHERA	2026-08-28	1. Page no.18 not marked on the file
94	D-WP(C)/40006/2026	DEEPAK RANJAN SUNDARAY	2026-08-28	1. As per Index,Annexure-5 not described in the petition
95	D-WP(C)/40221/2026	SUKANTA KUMAR MISHRA	2026-08-28	1.page no.18 not legible.
96	D-BLAPL/25900/2026	SANJIT MISHRA	2026-08-28	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. The address and name of the Informant need redaction at Pages 14 and 17 of Annexure - 2
97	D-CONTC/37638/2026	ABHILASH MISHRA	2026-08-28	Paragraphs No mention in petition not in order be corrected also in declaration
98	D-LAA/37443/2026	AKASH KUMAR PATAJOSHI	2026-08-28	1. Court Fee Rs.6285/-Payable.I.A for exemption of C.Fee Not Filed. 2.An Extra Vakalat. be removed. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
99	D-WP(C)/37287/2026	SRIKANTA KUMAR NATH	2026-08-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 not neat.
100	D-ABLAPL/25904/2026	PRADIPTA BEURA	2026-08-28	In page no-2 of the petition, CT-295/26 inadvertently typed instead of 651/26
101	D-CRP/38192/2026	BHABANI SANKAR DAS	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Seal of the Executant be corrected in v.nama 2.The case No mentioned under A-1 and A-5 does not tally with the Index.
102	D-ABLAPL/25835/2026	DEEPAK KU SAHOO	2026-08-28	1. The Informant name and address and his relative name may be redacted from F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover
103	D-WP(C)/38887/2026	DURGESH NARAYAN RATH	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Age of the deponent in affidavit does not tally with cause title.
104	D-CONTC/39905/2026	ADV	2026-08-28	Copy not served to the Vigilance department
105	D-WP(C)/40204/2026	RAMA CHANDRA JENA	2026-08-28	i) Page mark of sl. no3 of the index not correct.ii) Date mentioned in sl. no. 5 of index , Book mark and Para-4 of the petition not tally with annexure-2.
106	D-TRP(C)/40209/2026	SATYA SUNDAR KANUNGO	2026-08-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-CONTC/37643/2026	ABHILASH MISHRA	2026-08-28	Paragraphs Nos mention in petition not in order be corrected and also in declaration
108	D-WP(C)/37281/2026	SRIKANTA KUMAR NATH	2026-08-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 21 not neat.
109	D-CMP/39926/2026	SWAYAMBHU MISHRA,A.S.C	2026-08-28	A.Fee Of Rs.1.10/Order be paid on the C.Copy.
110	D-WA/40295/2026	SANATAN DAS	2026-08-28	i) Status of the parties not furnished. ii) District of respondent no. 2 not mentioned in cause title.

111	D-BLAPL/25769/2026	MANOJ NAYAK	2026-08-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. All advocates have not signed the V. nama 2. Copies of Depositions are wrongly mentioned as ChargeSheet 3. Copy of Charge sheet has not been submitted.
112	D-CONTC/39574/2026	SOUMYA JYOTI BISWAL	2026-08-28	i) Address of Contemnor no. 2 not tally with annexure-1.ii) Wp(c) no. not furnished in reference certificate.
113	D-ABLAPL/25849/2026	BIDYALOK MOHAPATRA	2026-08-28	The name and address of the victim and her husband may be redacted from the petition and F.I.R copy. 2. The un-redacted F.I.R copy may be kept in sealed cover.
114	D-WP(C)/40145/2026	CHITRASEN PARIDA	2026-08-28	1.copy not served on C.T. and GST 2..Receipt Showing Serv.copy To etc. not Filed.
115	D-WP(C)/36719/2026	SOUMYA RANJAN MOHANTY	2026-08-28	Page 59 not partial neat
116	D-BLAPL/25700/2026	SANJAYA NARAYAN SAHOO	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-WP(C)/37844/2026	KRISHNA CHANDRA SAHU	2026-08-28	1.synopsis and date chart not alphabetically paginated.2
118	D-BLAPL/25660/2026	PANCHANAN PANIGRAHI	2026-08-28	1. Address of the petitioner in V.Nama is not correctly mentioned.
119	D-WP(C)/37303/2026	NETRANANDA BISWAL	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
120	D-WP(C)/40545/2026	LALATENDU SAMAL	2026-08-28	i) Date mentioned in sl. no. 10 in index and book mark not tally with annexure-7
121	D-ABLAPL/25876/2026	DHANANJAYA NAYAK	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Reference certificate not properly furnished.
122	D-WP(C)/40630/2026	ANJAN KUMAR BISWAL	2026-08-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-ABLAPL/25914/2026	SANTOSH CHANDRA ATABUDHI	2026-08-28	Deponent not signed in page no-8 of the petition.
124	D-ABLAPL/25820/2026	ADITI HOTA	2026-08-28	1. Reference certificate not properly furnished. 2. Page no. not properly marked. 3. Petition not correctly addressed to Honorable Court.

125	D-BLAPL/25791/2026	JUDHISTHIR SAHOO	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. LAA Fee of Rs. 10/- has not been paid in shape of Stamp.
126	D-ABLAPL/25878/2026	DHANANJAYA NAYAK	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Reference certificate not properly furnished. Receipt Showing Serv.copy To Vigilance not Filed.
127	D-WP(C)/37301/2026	DR. JITENDRA KUMAR LENKA	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
128	D-WA/37812/2026	KAILASH CHANDRA KANUNGO	2026-08-28	1.Op no. 1 to 5 in wp (c) are not made party in appeal memo 2. i) Status of the parties not furnished ii) Op no. 1 to 5 in wp (c) are not made party in appeal memo. iii)Reference certificate not furnished.iv) Being aggrieved para not furnished. v) Good grounds certificate not furnished. vi) Put up for SR after removal of defects.
129	D-ABLAPL/25884/2026	SURYANARAYAN PANIGRAHI	2026-08-28	Reference certificate not correctly furnished
130	D-CRLA/20934/2026	NIKUNJA KUMAR ROUT	2026-08-28	Put up SR after redacting name of Informant/ victim / relatives / address from entire petition
131	D-BLAPL/25511/2026	SUDARSAN BEHERA	2026-08-28	1. In Synopsis, PS case No. has been wrongly mentioned. 2. Last Page of the Affidavit along with Annexure- 3 have not been paginated.
132	D-WP(C)/39192/2026	SUBHADUTTA ROUTRAY	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and date chart not alphabetically paginated.2.
133	D-WA/7366/2025	RAMA PRASAD DALAI	2026-08-28	i) Cause title in wpc (OA) no. 290/2019 to be filed. ii)Status of the parties not furnished. iii) Para no. not furnished in declaration in affidavits. iv) Good grounds certificate not furnished. v) Legible copy of page no. 22 23 25 are to be filed. vi) Put up for SR after filing of C copy of impugned order and removal of defects.
134	D-WP(C)/40003/2026	RAJIBA BIHARI MISHRA	2026-08-28	1. Page no. 57 not legible
135	D-BLAPL/25734/2026	SOUMYA RANJAN DAS	2026-08-28	Enrollment Number and Mobile no. of Advocate not reflected in the Synopsis and Date chart.
136	D-WP(C)/39897/2026	GOPAL KRISHNA NAYAK	2026-08-28	14-NOT PROPERLY INDEXED.
137	D-WA/37997/2026	MANOJA KUMAR KHUNTIA	2026-08-28	Para no G wrongly mentioned in page no. 9.

138	D-BLAPL/25907/2026	ASHOK KUMAR GHADAI	2026-08-28	Annexure 3 is not in order in respect of GR Case and CT case.
139	D-CONTC/39586/2026	SOUMYA JYOTI BISWAL	2026-08-28	i) Reference certificate not furnished.ii) Not address to Honorable Court and Humble submission not furnished in cause title..iii) Address of the deponent is incomplete in Affidavit.
140	D-WP(C)/40096/2026	RASHMI RANJAN DAS	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/38008/2026	RANJAN KUMAR ROUT	2026-08-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Age of opp.2 to 5 not furnished.2.page no.45 to 47 not legible
142	D-CMP/38797/2026	BAMADEV BARAL	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-BLAPL/25604/2026	BIJAYA KUMAR BEHERA 1	2026-08-28	Certified copy or free copy of annx-3 be filed
144	D-CRLMC/25984/2026	SAIBRATA RATH	2026-08-28	.Receipt Showing Serv.copy To Vigilance not Filed.
145	D-WP(C)/39303/2026	RAJIV KUMAR MAHANTA	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition not correct.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid
146	D-WA/37952/2026	SASWAT DAS,A.G.A	2026-08-28	i) Legible copy of page no.40 46 47-49 51-53 55-57 are to be filed. ii) C. copy of last page of order repeat.
147	D-WP(C)/37071/2026	MANAS KUMAR CHAND	2026-08-28	1.Page .11 not legible 2..Subject Code incorrectly Mentioned
148	D-BLAPL/25925/2026	SUSIL KUMAR PATNAIK	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED. Annexure 3 is not properly paginated. Accordingly, Annexure 4 and 5 shall be re-numbered.
149	D-WP(C)/40499/2026	LALATENDU SAMAL	2026-08-28	i)CTR no. not correctly mentioned in book mark under annexure-4
150	D-CONTC/39906/2026	ADV	2026-08-28	Copy not served to the vigilance department.
151	D-BLAPL/25601/2026	MAHES DAS	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-WP(C)/40638/2026	GOURI MOHAN RATH	2026-08-28	1. Page nos.82 and 83 not neat.
153	D-RPFAM/39539/2026	LAKSMIDHAR KABI	2026-08-28	1.Court Fee 6/ not paid
154	D-WP(C)/39753/2026	PABITRA KUMAR DUTTA	2026-08-28	Page No.3 repeated twice.

155	D-WP(C)/40299/2026	KUNAL KUMAR SWAIN	2026-08-28	1.One Ashok ku Das signed in V.nama but but his name not reflected in cause title
156	D-CONTC/37626/2026	ABHILASH MISHRA	2026-08-28	Paragraphs mention in petition not in order be corrected and also in declaration.
157	D-CONTC/38135/2026	ADV.	2026-08-28	Designation of contemnor not properly furnished in cause title.
158	D-WP(C)/38886/2026	DURGESH NARAYAN RATH	2026-08-28	1. Annexure-5 not properly page marked in Index.2. Page nos.36 to 39 46 55 56 69 to 94 not neat and legible
159	D-WP(C)/39982/2026	SANTOSH KUMAR MISHRA	2026-08-28	Rs.50.00 not paid in V.Nama.
160	D-CONTC/37634/2026	ABHILASH MISHRA	2026-08-28	Paragraphs Nos mention not in order be corrected in affidavit declerenction
161	D-BLAPL/25516/2026	PRAMOD KUMAR JENA	2026-08-28	1. Synopsis and Date and events are not paginated, alphabetically 2. In Declaration part of the Affidavit, date of commission of the same is missing
162	D-WA/38004/2026	SASWAT DAS,A.G.A	2026-08-28	Age of the A-5 not furnished
163	D-CRP/38837/2026	ASHOK KUMAR MOHAPATRA	2026-08-28	1.D.C.Fee of Rs.39/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
164	D-BLAPL/25595/2026	SUBRATA PANDA	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED. In reference Certificate, BLAPL Nos. 10135/2022 disposed of on 03.11.2022, 7712/2023 disposed of on 18.02.2025 and 9562/2025 disposed of on 17.03.2026 have not been referred to.
165	D-CRLA/24046/2026	ANIRUDHA DAS	2026-08-28	Rs 50/- not paid on V.nama
166	D-WP(C)/39434/2026	DR. BINODA KUMAR MISHRA	2026-08-28	1.page no.53 56 60 to 62 not legible.
167	D-CRLREV/25249/2026	ANSHUMAN RAY	2026-08-28	Put up SR after correctly page marked in Annex-2.
168	D-BLAPL/25656/2026	ARIJEET MISHRA	2026-08-28	1. The name and address of the Victim and that of her parent may be redacted from the F.I.R.Copy and Chargesheet. 1. The un-redacted copy of the same may be kept in sealed cover.
169	D-WA/37953/2026	SASWAT DAS,A.G.A	2026-08-28	i) Op no. 5 in wp (c) not made party in appeal memo. ii) Legible copy of page no. 29 30 34 36 are to be filed.Put up for SR after removal of defects
170	D-BLAPL/25406/2026	DIBYA PRAKASH MISHRA	2026-08-28	Legal Assistant Association Fee of Rs. 10/- has not been paid in shape of Stamp.
171	D-BLAPL/25924/2026	AKSHAYA KUMAR SAHOO	2026-08-28	Reference certificate not in proper format
172	D-CONTC/38139/2026	ADV.	2026-08-28	i) S. no. 4 of the affidavit not correct.ii) Designation of the contemnor not properly furnished in cause title.

173	D-WP(C)/37074/2026	MANAS KUMAR CHAND	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
174	D-WP(C)/37324/2026	DR. JITENDRA KUMAR LENKA	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
175	D-ABLAPL/25990/2026	RAJKISHORE SWAIN	2026-08-28	i)Reference Certificate not properly furnished.
176	D-BLAPL/25738/2026	DEBASNAN DAS	2026-08-28	1.Provision of Law not properly furnished. 2.Reference certificate not properly furnished
177	D-BLAPL/24237/2026	SANTOSH KUMAR MAHANTY	2026-08-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
178	D-BLAPL/25657/2026	ARIJEET MISHRA	2026-08-28	1. The name and address of the Victim,her husband and relatives name may be redacted from the Petition and F.I.R Copy. 2. The un-redacted F.I.R copy and Rejection order may be kept in sealed cover.
179	D-BLAPL/26032/2026	LAMBODOR ACHARI	2026-08-28	1. A.fee is absent on Rejection order. 2. Paragraphs in the petition is not serial numbered properly
180	D-CRLMC/24924/2026	SHASHI BHUSAN JENA	2026-08-28	Certified copy of Annexure-1 not filed.
181	D-CONTC/34875/2026	GOPAL PRASAD JENA	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Put up for SR after filing of cause title in wp (c) no.1599/2024
182	D-WP(C)/40093/2026	SATYANARAYAN MOHAPATRA	2026-08-28	1.Versus not mentioned between petitioner and opps.
183	D-WP(C)/37987/2026	SHAMBHU CHARAN NATH SHARMA	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos.5 and 7 not legible.
184	D-WP(C)/40211/2026	SUKANTA KUMAR MISHRA	2026-08-28	1.opp.4 being repeated be deleted.
185	D-ABLAPL/25548/2026	SUDARSAN BEHERA	2026-08-28	i)Synopsis and Date chart not marked alphabetically, A and B.ii)PS case no.in synopsis and Para no.1 not correctly furnished.iii) Reference certificate not correctly furnished.
186	D-CRLMP/24897/2026	MANORANJAN DAS	2026-08-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
187	D-ARBP/40395/2026	MANORANJAN MUDULI	2026-08-28	1.Court Fee Rs. 500/ payable paid 6/ rest amount to be paid
188	D-WP(C)/40018/2026	NIRANJAN LENKA	2026-08-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Affidavit 1st page is missing.put up for further SR after rescanning the same.
189	D-BLAPL/25635/2026	BISWARANJAN DALAI	2026-08-28	1. V.Nama stamps are not visible/legible properly
190	D-WA/38002/2026	SANJIB MOHANTY	2026-08-28	i) Respondent no. 5 in appeal memo not party in wp (c). ii) Status of respondent not correctly furnished. iii) Page no 22 23 are not available.
191	D-WP(C)/38255/2026	ANUP KUMAR MOHAPATRA	2026-08-28	1. Annexure number not correctly furnished in Prayer of the petition.
192	D-CRLA/24895/2026	BISWARANJAN DALAI	2026-08-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annex-2 not mentioned in petition. 2 Oriya undertaking not mentioned.
193	D-BLAPL/25915/2026	PRADIPTA BEURA	2026-08-28	Fathers name of the petitioner in cause title mentioned as Mr.Pankaj Das, where as in Affidavit mentioned as Mr.Pratap Das 2..Petition not correctly addressed to Honorable Court
194	D-WA/37951/2026	SASWAT DAS,A.G.A	2026-08-28	Address of A-3 not correctly furnished in cause title
195	D-WP(C)/39831/2026	NITYABRATA BEHURIA	2026-08-28	1.Age of opp.8 and 9 not furnished
196	D-BLAPL/25790/2026	AMIT KUMAR NATH	2026-08-28	17-REFERENCE CERTIFICATE NOT FURNISHED.
197	D-BLAPL/25692/2026	MANAS KUMAR CHAND	2026-08-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
198	D-BLAPL/25883/2026	BRAJA KISHORE PANDA	2026-08-28	i)Reference certificate not properly furnished.ii)Legible copies 16 and 22 in anx-2 to be filed.
199	D-BLAPL/25533/2026	SANDEEP RAJ PANDA	2026-08-28	1. The name and address of the victim and her father may be redacted from the petition,F.I.R copy and Chargesheet. 2. The unredacted F.I.R.copy and Chargesheet may be kept in sealed cover.
200	D-WP(C)/40202/2026	RAMA CHANDRA JENA	2026-08-28	i) Date of order not correctly mentioned in sl. no 9 of the index and book mark under annexure -6.
201	D-CONTC/39578/2026	SOUMYA JYOTI BISWAL	2026-08-28	I) Address of the deponent mentioned in affidavit not tally with cause title.ii) Wp(c) no. not furnished in reference certificate.
202	D-WP(C)/37245/2026	ACHYUTANANDA PATTANAIK	2026-08-28	1.Synopsis and date chart not alphabetically paginated

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 28-08-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/520/2020	MACA/520/2020	K.C.NAYAK	OTHERS. DELAY OF 266 DAYS OTHERS. COURT FEE PAYABLE RS 1520 /- NOT PAID